

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO: 262

TO BE ANSWERED ON 27.11.2024

YOUTH PARLIAMENT

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Dr. Rajkumar Sangwan

Will the Minister of Parliamentary Affairs be pleased to state:

- (a) whether the Government regularly organizes Youth Parliament in coordination with the schools, colleges and universities across the country;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Government to promote Youth Parliaments at school level?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- a) **Yes.**
- b) & (c) **The Union Ministry of Parliamentary Affairs organizes the following Youth Parliament Competitions in schools, colleges and universities throughout the country in coordination with the respective stakeholder organizations:**
- i. **Youth Parliament Competition for schools under the Directorate of Education of Govt. of NCT of Delhi and Deptt. of Education of New Delhi Municipal Council;**
 - ii. **National Youth Parliament Competition for Kendriya Vidyalayas;**
 - iii. **National Youth Parliament Competition for Jawahar Navodaya Vidyalayas; and**
 - iv. **National Youth Parliament Competition for Universities/Colleges.**

Moreover, the Ministry of Parliamentary Affairs also provides financial assistance to States/UTs for organizing Youth Parliament

Competitions as per the following limits, subject to receiving of the claims on completion of the competitions:-

Sl. No.	Strength of Legislature	Maximum Amount for reimbursement
1.	Legislatures having members up to 100	₹ 3 lakhs per Legislature p.a.
2.	Legislatures having members between 100 -200	₹ 4 lakhs per Legislature p.a.
3.	Legislatures having members above 200	₹ 5 lakhs per Legislature p.a.
4.	UTs having no legislature	₹. 2 lakhs per UT p.a.

Besides the above, there is also a web-portal of National Youth Parliament Scheme (NYPS) of this Ministry through which all the educational institutions of the country can register themselves and conduct their Youth Parliament.
